

Declaration of Assets and Liabilities

Year 2024-25

SURAJ KUMAR son/daughter/wife of **GAURI PRASAD**
 aged 29 years, belonging to **BIHAR VIDHAN SABHA, SECRETARIAT**
 service and presently working as **REPORTER**
 give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants:

A. Details of movable assets

(Assets in joint name indication the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name (Sandhya Prakash)	Dependant-1 Name (Shivansh Prakash)	Dependant-2 Name	Dependant-3 Name
(i)	Cash	10,000/-	5,000/-			
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	4,13,991/- SBI Bihar Vidhan Mandal Branch 1,00,770/- ICICI Branch Exhibition Road	38,000/- Bandhan Bank	-NIL-	-NIL-	-NIL-
(iii)	Bonds, Debenture and Shares in companies	Mutual Funds (8,14,500/-)	-NIL-	-NIL-	-NIL-	-NIL-
(iv)	Other financial institutions, NSS, Postal Saving, LIC, Polices, etc	LIC Premium 46,954/- Yearly ICICI PPF 77,044 /-	-NIL-	-NIL-	-NIL-	-NIL-
(v)	Motor Vehicles (details of make, etc.)	M. Cycle-2 Passion Xpro GJ05ND8942 Royal Enfield BR01FM3483	-NIL-	-NIL-	-NIL-	-NIL-
(vi)	Jewellery (give details of weight and value)	Gold- 50 gm Value- (As per Market rate)	Gold-150 gm Silver-500 gm Value- (As per Market rate)	-NIL-	-NIL-	-NIL-
(vii)	Other assets such as values of claims / interests	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-

Note: Value of Bonds / shares / Debentures as per the latest market value in stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Name
(i)	Agriculture Land -Location(s) -Survey Number(s) -Extent (Total measurement) -Current market value	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-
(ii)	Non-Agricultural Land -Location(s) -Survey Number(s) -Extent (Total measurement) -Current market value	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-
(iii)	Buildings (Commercial and residential) -Location(s) -Survey/door number(s) -Extent (Total measurement) -Current market value	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-
(iv)	House / Apartments, etc. -Location(s) -Survey/door number(s) -Extent (Total measurement) -Current market value	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-
(v)	Other (such as interest in property)	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institution(s) / Department (s)	Amount outstanding as on 31.01.2025
(a)	(i) Loans from Banks	-NIL-	-NIL-
	(ii) Loans from financial institutions	-NIL-	-NIL-
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	-NIL-	-NIL-

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	(b) dues to departments dealing with supply of water	-NIL-	-NIL-
	(c) dues to departments dealing with supply of electricity	-NIL-	-NIL-
	(d) dues to departments dealing with telephones	-NIL-	-NIL-
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	-NIL-	-NIL-
	(f) Other dues, if any	-NIL-	-NIL-
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	A.Y. - 2024-25 Total Income tax - 84,663/- Pan - DSLPK4667M	-NIL-
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	-NIL-	-NIL-
	(iii) Sales Tax [Only in case of proprietary business]	-NIL-	-NIL-
	(iv) Property Tax	-NIL-	-NIL-

C. Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :- (DD/MM/YYYY)

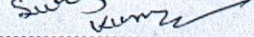
Class/Group :- (A/B/C)

Cadre :-

(Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: 

Name of Employee: SURAJ KUMAR

Designation: REPORTER

Department: BIHAR VIDHAN SABHA

Place: PATNA

Date: 17-02-2025

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.